

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

CP 59 of 2018

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2021**

**Name of the Company:** Ravindra Gupta  
V/s  
Shree Balaji Dyeing and Printing Mill Pvt Ltd &  
2 Ors

**Section:** 271(e) of the Companies Act, 2013.

**ORDER**

Learned Counsel Mr. Sandeep Jalan appeared for the Petitioner.

Learned Counsel Mr. Suryanarayana Iyer appeared for the Respondent.

Learned Counsel for the Petitioner filed his written submissions.

Learned Counsel for the Respondent seeks some time to file written submission.

The permission is granted, it is to be file within two weeks.

The matter stands adjourned to 24.02.2021 for further consideration.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 5th day of January, 2021

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